

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-188
ANSWERED ON-03/08/2022

MANDATORY COMPLIANCE OF FCS

*188. SHRI BRIJLAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to make compliance of Fuel Consumption Standards (FCS) mandatory for various categories of light, medium and heavy motor vehicles with effect from April, 2023;
- (b) if so, the details thereof along with its salient features and objectives; and
- (c) whether Government has issued any notification in this regard and if so, by when it is likely to be implemented?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA
STARRED QUESTION NO. 188 ANSWERED ON 03.08.2022 ASKED BY SHRI BRIJLAL
REGARDING **MANDATORY COMPLIANCE OF FCS**

(a) to (c) Ministry of Power vide notifications S.O. 2670(E) dated 16.08.2017, S.O. 2540(E) dated 16.07.2019, S.O. 3215(E) dated 21.09.2020, S.O. 1464(E) dated 29.03.2022 and S.O. 1465(E) dated 29.03.2022, under the Energy Conservation Act, 2001 has prescribed fuel efficiency norms for motor vehicles greater than 3.5 tonnes. Accordingly, this Ministry vide draft G.S.R. 503(E) dated 1st July, 2022 has amended Rule 115G of Central Motor Vehicle Rules (CMVR) 1989 to include compliance to Fuel Consumption Norms for light, medium and heavy duty motor vehicles of various categories, excluding Tippers, manufactured or imported to India. This is required for the computation of Average Annual fuel consumption. The continued compliance to Fuel Consumption Norms shall be verified as per the procedure of Conformity of Production, outlined in AIS-149.

Prior to this notification, compliance to Annual fuel consumption standard was limited to motor vehicles of M1 [motor vehicles used for the carriage of passengers, comprising not more than eight seats, in addition to driver's seat] category with Gross Vehicle weight (GVW) up to 3.5 tonnes. The Fuel Consumption Norms for light motor vehicles (greater than 3,500 kilograms but less than 7,500 kilograms), medium motor vehicles (other than light motor vehicles and heavy duty motor vehicles) and heavy duty motor vehicles (greater than 12,000 kilograms) of various categories, excluding Tippers, are proposed to be implemented from 1st day of April, 2023.

The aim of the notifications is to introduce more fuel efficient vehicles. Comments have been invited from all stakeholders, within thirty days from the date of the notification.
